

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

SPECIAL LEAVE PETITION (CRIMINAL) Diary No(s). 16171/2020

SUNIL & ORS.

Petitioner(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

(FOR ADMISSION and I.R. and IA No.85607/2020-CONDONATION OF DELAY
IN FILING and IA No.85610/2020-EXEMPTION FROM FILING O.T. and IA
No.85609/2020-EXEMPTION FROM SURRENDERING WITHIN TIME)

Date : 24-09-2021 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE C.T. RAVIKUMAR
[IN CHAMBER]

For Petitioner(s) Mr. Barun Kumar Sinha, Adv.
Mr. Rameshwar Prasad Goyal, AOR

For Respondent(s) Mr. Rishi Sehgal, AOR

UPON hearing the counsel the Court made the following
O R D E R

Heard learned counsel for the parties seeks a weeks' time for
filing the proof of surrender.

List the matter on 22.10.2021.

(SNEHA DAS)
SENIOR PERSONAL ASSISTANT

(VIDYA NEGI)
COURT MASTER (NSH)